

**HIGH COURT OF MADHYA PRADESH : PRINCIPAL SEAT JABALPUR**  
**LIST OF PENDING CRIMINAL DEATH REFERENCE CASES WHERE CONVICT HAS BEEN CONVICTED WITH DEATH SENTENCE DUE TO RAPE AND MURDER OF MINOR GIRL**

[ 16/3/2021 ]

S.No.	Case Details	Linked Criminal Appeals	Appellant	Respondent	Date of Listing between 01.04.2020 to 15.02.2021	Counsel for State Appeared / Not Appeared	Remark
1	CRRFC / 00016 / 2018	CRA 9023/2018	IN REFERENCE	JITENDRA UIKEY	Not listed		
2	CRRFC / 00004 / 2019	CRA 2754/2019	IN REFERENCE	RAMNATH KEWAT @ BHURSOO KEWAT	Not listed		
3	CRRFC / 00005 / 2019	CRA 2680/2019	(IN REFERENCE (SUO MOTO)	VIJAY @ PINTYA	Not listed		
4	CRRFC / 00010 / 2019	CRA 6422/2019	IN REFERENCE (SUO MOTU)	SHRI VISHNU BHAMORE	Not listed		CRA 4162/2020 linked with this CRRFC is listed on 17-08-2020 and counsel for state has not appeared.
6	CRRFC / 00006 / 2020	CRA 6475/2020 & CRA 1/2021	IN REFERENCE	RETESH @ ROSHAN	18-01-2021	Shri Akshay Pawar, Panel Lawyer	
7	CRRFC / 00001 / 2021	CRA 885/2021	IN REFERENCE	RAM PRASAD	Not listed		CRA 885/2021 linked with this CRRFC is listed on 12-02-2021 and Shri Rahul Deshmukh, Panel Lawyer appeared for state.

REGISTRAR (JUDICIAL-1)





**HIGH COURT OF MADHYA PRADESH : BENCH AT INDORE**  
**LIST OF PENDING CRIMINAL DEATH REFERENCE CASES WHERE CONVICT HAS BEEN CONVICTED WITH DEATH SENTENCE DUE TO RAPE AND MURDER OF MINOR GIRL**

SNo.	Case Details	Linked Criminal Appeals	Appellant	Respondent	Date of Listing between 01.04.2020 to 15.02.2021	Counsel for State Appeared / Not Appeared	Remark
1	CRRFC / 00014 / 2018	CRA 7269/2018 & CRA 7215/2019	THE STATE OF MADHYA PRADESH	IRFAN @ BHAYYU	Not listed		
2	CRRFC / 00002 / 2020	CRA 3665/2020	IN REFERENCE	ANKIT VIJAYVARGIYA	27-06-2020	Mrs. Archana Kher, Govt. Advocate	
					16-07-2020	Mrs. Archana Kher, Govt. Advocate	
					31-07-2020	Shri Vivek Dalal, Public Prosecutor	

REGISTRAR (JUDICIAL-I)

  
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**HIGH COURT OF MADHYA PRADESH : BENCH AT GWALIOR**  
**LIST OF PENDING CRIMINAL DEATH REFERENCE CASES WHERE CONVICT HAS BEEN CONVICTED WITH DEATH SENTENCE DUE TO RAPE AND MURDER OF MINOR GIRL**

SNo.	Case Details	Linked Criminal Appeal(s)	Appellant	Respondent	Date of Listing between 01.04.2020 to 15.02.2021	Counsel for State Appeared / Not Appeared	Remark
1	CRRFC / 00008 / 2019	CRA 4554/2019	IN REFERENCE (SUO MOTO)	MANOJ	Not listed		
2	CRRFC / 00003 / 2020	CRA 3007/2020	IN REFERENCE	RAVI @ TOLI MALVIYA	5/10/2020	Shri Rajesh Kumar Shukla, Deputy Advocate General	
					5/11/2020	Shri Ankur Mody, Additional Advocate General	
					7/12/2020	<b>Not Appeared</b>	
					4/1/2021	Shri Rajesh Kumar Shukla, Deputy Advocate General	
					21/1/2021	Shri Rajesh Kumar Shukla, Deputy Advocate General	
1/2/2021	Shri Rajesh Kumar Shukla, Deputy Advocate General						
3	CRRFC / 00005 / 2020	CRA 6086/2019, CRA 4965/2020, CRA 5137/2020	IN REFERENCE	YOGESH NATH @ JOGESH NATH	30/9/2020	Shri Ankur Modi, Additional Advocate General	
					15/10/2020	Shri Vijay Sunderam, Panel Lawyer	
					5/11/2020	Shri Ankur Mody, Additional Advocate General	
					10/12/2020	Shri Rajesh Kumar Shukla, Deputy Advocate General	
					11/2/2021	Shri Rajesh Kumar Shukla, Deputy Advocate General	
15/2/2021	Shri Rajesh Kumar Shukla, Deputy Advocate General						

REGISTRAR (JUDICIAL-I)

  
